

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1059
ANSWERED ON 8TH FEBRUARY, 2024**

MYSORE-MALAPPURAM CORRIDOR

1059. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether there is delay in finalizing the route or alignment of the Mysore-Malappuram corridor under Bharatmala highway project and if so, the details thereof;**
- (b) whether the Government has conducted or proposes to conduct any detailed survey to finalize the Detailed Project Report (DPR) of the Mysore-Malappuram Corridor project and if so, the details thereof; and**
- (c) whether the Government is aware of the hardships being faced by the passengers due to the travel ban during the night on the existing National Highways connecting Northern Kerala to Mysore and if so, the details thereof and the remedial measures taken in this regard?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) and (b) Mysore-Malappuram stretch is not included in any approved programme of MoRTH.

(c) National Highway - 766 connects Kozhikode in Kerala and Kollegal in Karnataka via Mysore. On this NH, 34.60 km stretch is passing through Bandipur National Park in State of Kerala (24.2 km) and Karnataka (10.4 km). State of Karnataka imposed ban on night traffic in their portion b/w Muthenga checkpoint and Gundulpete due to rise in killing of wildlife. Hon'ble Supreme Court directed to continue night traffic ban and to develop alternative route. Government of Karnataka is currently developing an alternative route. At present two buses from each state and emergency vehicles are permitted to ply through restricted portion during night ban period.
